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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.482/96

Date of Order: 22.4.96

BETWEEN:

A.V.Satyanaarayana Murthy .. Applicant.

AND

1. The Divisional Railway Manager
(P) (HYD). S.C.Rly., Secunderabad.
2. The Chairman, Railway Recruitment
Board, S.C.Rly., Lalaguda,
Secunderabad. .. Respondents.

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Counsel for the Applicant .. Mr.V.Jagapathi

Counsel for the Respondents .. Mr.N.V.Ramana

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

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J U D G E M E N T

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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The applicant in this OA applied for the post of Assistant Teacher in English Medium School and for the post of Assistant Teacher in Telugu Medium School *in response to* notification HYB/01/95/SC dated 5.8.95 issued by the *the* Hyderabad Division against the ex-serviceman quota. He was called for interview for both the posts vide letter dated 14.2.96 (A-2) and (A-3) respectively.

2. The grievance of the applicant is that his results are not published even though he appeared for the interview though the results of other passed and failed candidates have been published.

3. The learned counsel for the applicant could not produce any rule in regard to the publication of the results

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.. 2 ..

of the failed candidates if somebody had failed. He also submitted that the results of the quota of posts earmarked for Ex-Serviceman are not published. In view of the submission he prayed for the publication of the results.

4. Heard Mr.N.V.Ramana, learned standing counsel for the respondents. Though the learned standing counsel submitted that there is no rule for publishing ^{the result} if a candidate failed in the examination but that rule is not specifically brought out. In view of the above the following direction is given:-

5. The results of the applicant who applied for the post against the Ex-Serviceman ^{quota} should be published in accordance with the rules.

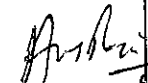
6. The OA is ordered accordingly. No costs.


(R.RANGARAJAN)
Member (Admn.)

Dated: 22nd April, 1996

(Dictated in Open Court)

sd


Dy. Registrar (5)

Contd...

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3.3..

O.A.NO.482/96

Copy to:

1. The Divisional Railway Manager,
(P)(HYD), South Central Railway,
Secunderabad.
2. The Chairman,
Railway Recruitment, Board,
South Central Railway,
Secunderabad.
3. One copy to Mr.V.Jagapathi, Advocate,
CAT,Hyderabad.
4. One copy to Mr.N.V.Ramana, Addl.CGSC,
CAT,Hyderabad.
5. One copy to Library,CAT,Hyderabad.
6. One duplicate gRxx copy.

YLKR

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DA 482/96
TYPED BY
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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

DATED: 22.4.96

ORDER/JUDGEMENT

M.A.NO/R.A/C.A.No.

IN

B.A.NO. 482/96

ADMITTED AND INTERIM DIRECTION

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

No Sp

